

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**CIRCUIT SITTING : INDORE**

**Original Application No.201/00230/2019**

Indore, this Friday, the 15<sup>th</sup> day of March, 2019

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER  
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Krishna Kumar Tripathi, aged – 28 years, Occupation – Lawyer, R/o 108, Abhinandan Nagar, Sukhlia, Indore 452011.

**-Applicant**

**(By Advocate – Shri K.P.S Suresh)**

**V e r s u s**

1. The Addl. Secretary & Development Commissioner, Min. of Micro, Small & Medium Enterprises, Nirman Bhawan, New Delhi – 110001.
  
2. The General Manager, Indo German Tool Room, 291/B-302/A, Sector E, Sawer Road, Indore **-Respondents**

**(By Advocate – Ms. Seema Sharma for respondent No.1)**

**O R D E R (O R A L)**

**By Navin Tandon, AM.**

Learned counsel for the applicant seeks to withdraw this Original Application with liberty to file a fresh O.A with better particulars.

Accordingly, O.A is dismissed as withdrawn with liberty as aforesaid.

**(Ramesh Singh Thakur)**  
**Judicial Member**  
am/-

**(Navin Tandon)**  
**Administrative Member**